

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 4785

ANSWERED ON FRIDAY, THE 23RD MARCH 2018/[CHAITRA 2,1940(SAKA)]

DORMANT AND CLOSED COMPANIES

QUESTION

4785. SHRIMATI RANJEET RANJAN:

SHRI RAJESH RANJAN:

SHRI RAMSINH RATHWA:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) whether there are around 15 lakh listed companies in India but only 10.7 lakh companies were functioning till the year 2015 and if so, the details thereof;**
- (b) whether the number of listed companies reached 15.19 lakh till December 2017 while in December 2014 the said number was 14.39 lakh, if so, the details thereof;**
- (c) whether the Government has taken any steps against listed companies which are not functioning and if so, the details thereof;**
- (d) the number of companies registered under the Registration of Companies (RoCs) and closed down during the last two years along with the major reasons for their closure;**
- (e) the number of people got employment in new companies during the last one year along with the number of people who have become unemployed due to closure of these companies; and**
- (f) the details of the steps taken by the Government to identify the number of companies which are not functioning but continues to be on the records of the Government, State-wise?**

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS**

(SHRI P. P. CHAUDHARY)

- (a): No, Madam. As on 31st December 2015, there were 15.19 lakh registered companies in India. Of these, 10.7 lakh companies were active in which 7,269 were listed companies.**
- (b): No, Madam. There were only 7,270 active listed companies out of 17.21 lakh registered companies as on December 2017 whereas in December 2014 there were 7,261 active listed companies out of 14.39 lakh registered companies in India.**
- (c): Ministry of Corporate Affairs (MCA) has filed prosecution against 780 listed companies under various sections of Companies Act, 2013 due to non-filing of Financial Statements and Annual Returns.**

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(d): The Registrar of Companies (RoCs)-wise number of registered and closed companies (under section 248(2), CA 2013) during the last two (2) financial years is given at Annex-A.

(e): No such information is maintained in the Ministry of Corporate Affairs.

(f): Section 248(1)(c) of the Companies Act, 2013 provides for removal of name of company from the register of companies if it is not carrying on any business or operation for a period of 2 (two) immediately preceding financial years and has not made any application within such period for obtaining the status of dormant company u/s 455. Based on the above mentioned provision, 2.97 lakh companies were identified under this category as on 31.03.2017 and after following due process names of 2,26,166 companies were struck off from the register of companies as on 31.12.2017. The States/UTs-wise details of such 2,26,166 companies is given at Annex-B.

**ANNEXURE REFERRED TO IN REPLY TO THE UNSTARRED QUESTION NO. 4785
FOR ANSWER IN LOK SABHA ON 23.03.2018**

Registrar of Companies (RoCs) wise number of registered and closed companies during the last two (2) Financial Years (FY) is as under:

Sl.No	Name of RoCs	FY 2015-16		FY 2016-17	
		Companies registered	Closed Companies	Companies registered	Closed Companies
1	AHMEDABAD	3,692	1,253	4,645	1,097
2	ANDAMAN	-	-	38	-
3	BANGALORE	7,554	716	8,905	263
4	CHANDIGARH	1,344	447	1,496	365
5	CHENNAI	4,975	1,165	5,433	798
6	CHHATTISGARH	420	56	537	84
7	COIMBATORE	1,148	210	1,227	185
8	CUTTACK	1,247	61	1,523	62
9	DELHI	17,525	4,566	20,274	3,684
10	ERNAKULAM	2,202	467	3,067	358
11	GOA	236	12	304	149
12	GWALIOR	1,544	507	2,172	401
13	HIMACHAL PRADESH	263	113	340	81
14	HYDERABAD	7,938	235	8,895	217
15	JAIPUR	2,330	854	2,695	605
16	JAMMU	273	10	274	37
17	JHARKHAND	866	151	1,029	55
18	KANPUR	7,527	1,062	8,682	242
19	KOLKATA	4,473	2,089	4,754	2,628
20	MUMBAI	11,183	2,276	12,345	3,750
21	PATNA	2,394	229	2,711	101
22	PONDICHERRY	99	20	93	15
23	PUNE	4,331	730	5,159	786
24	SHILLONG	395	82	572	78
25	UTTARAKHAND	522	37	678	19
TOTAL		84,481	17,348	97,848	16,060

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States/UTs wise number of companies removed from the register of companies u/s 248 of CA, 2013 as on 31.12.2017 is as under:

Sl.No	States/UTs	Removed from Register of companies
1	Andaman & Nicobar	76
2	Andhra Pradesh	3,633
3	Arunachal Pradesh	14
4	Assam	172
5	Bihar	1,557
6	Chandigarh	1,453
7	Chhattisgarh	906
8	Dadra & Nagar Haveli	46
9	Daman and Diu	13
10	Delhi	43,925
11	Goa	1,744
12	Gujarat	11,389
13	Haryana	3,882
14	Himachal Pradesh	754
15	Jammu & Kashmir	1,394
16	Jharkhand	636
17	Karnataka	18,165
18	Kerala	4,059
19	Lakshadweep	3
20	Madhya Pradesh	4,702
21	Maharashtra	59,849
22	Manipur	9
23	Meghalaya	30
24	Mizoram	2
25	Nagaland	6
26	Odisha	1,824
27	Puducherry	571
28	Punjab	2,928
29	Rajasthan	5,178
30	Sikkim	-
31	Tamil Nadu	24,723
32	Telangana	16,817
33	Tripura	14
34	Uttar Pradesh	6,822
35	Uttarakhand	792
36	West Bengal	8,078
	Total	2,26,166
